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Declaration of Assets and Liabilities

	Year. 209.3
1, ROUSHAH KUMAY., son/dal	ughter/wife of SYI SUXEBL SINGH.
Y2 years, belonging to	Bings ViDhan Sabha.
	nver

2241 P/2/23 give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1	Dependant-2	Dependant-3 Etc. Name
(1)	Cash	10000/-	SECURIOR SEC		NIL	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		PRE-			
(ili)	Bonds, Debentures and Shares in companies					
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	POLNO-89 69919/= POLNO-S BILC-9	6554329 Yex 17991491- 89/= Yer	-4089/= ye		
(v)	Motor Vehicles (details of make, etc.)		Lex - 2		Approximate Approx	
(vi)	Jewellery (give details of weight and value)	(JOI) - 10	SITNER J- (NOT 9-)	loog 250g	,	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	P018	Acres			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(i∨)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					10 (1) 20 (1) 20 (1) 20 (1) 20 (1) 20 (1)
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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Γ	(d) dues to departments	1	
	dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BXHPK 3470 M	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax		
Date of Class/C	of Birth :- 4 1	(M/F) 1 1 0 1 9 7 (A/B/C)	- [q] (od/мм/үүүү)
	L <u>161 Na</u> (Full Nan	Y Legil La FIVE ASSAM ne e.g. B.A.SBihar Administrative Bihar Secretariat Service etc.)	nbuy sect
Home £	District :- N	awaxA	
	I hereby declare that the edge and belief.	e above details are true	to the best of my
		Signature Lov Shu	
Dlacas	Patho!	Name of Employee:	ovshundymar.
race	ly transmich either agus e	Designation:	

Note:

Date: 15/1/2013...

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Harrogene Roughunkumar

Department: BINNX Legisletiv. Assambly sect